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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**NOTICE**

No. 5968 /C.P.C./2021

Bilaspur, dated 26 /06/2021

High Court of Chhattisgarh, Bilaspur is going to prepare a plan for live streaming of proceeding of all Courts under the supervisory jurisdiction of this High Court, as instructed by the eCommittee, Supreme Court of India.

On this matter, for preparation of details of required equipment, Manpower, Bandwidth and such other details as may be needed for live streaming of proceeding of all courts, a meeting of officers, technical persons posted at this High Court, CHiPS Raipur and NIC officials with interested Vendors/ firms is to be organized on 05/07/2021 at 11:00 AM.

Looking to the present circumstances due to COVID-19 pandemic, aforementioned meeting will be held through Video Conferencing.

Therefore, interested Vendors are requested to submit their willingness for attending the aforesaid meeting through Video Conferencing scheduled on date 05/07/2021 at 11:00 AM to below mentioned official, so that the link/details of the Video Conferencing may be provided for the purpose:

email- [cpc-cg@aij.gov.in](mailto:cpc-cg@aij.gov.in)

**Shri Naresh Choudhry,**  
**Assistant Registrar (IT)**  
**Contact No.- 07752-241235**

  
26.6.2021  
**Deepak Kumar Tiwari**  
Registrar General